

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH.P.

FRIDAY, THE 08<sup>TH</sup> DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9767 OF 2020

PETITIONER:

J.R. AJITH,  
AGED 50 YEARS, S/O RAJU,  
DUSSAMPARAMB VEETIL,  
CHANTHIROOR P.O., AROOR VILLAGE,  
CHERTHALA TALUK, ALAPPUZHA DISTRICT.

BY ADVS. SRI. K.P. SUDHEER  
SMT.ANJALI MENON.

RESPONDENTS:

1. SUPERINTENDENT OF POLICE,  
DISTRICT POLICE OFFICE,  
ALAPPUZHA DISTRICT, PIN - 688001.
2. STATION HOUSE OFFICER,  
POOCHAKKAL POLICE STATION,  
POOCHAKKAL, ALAPPUZHA DISTRICT - 688526.
3. M.J. BABU,  
NELLISSERIL HOUSE,  
ULAVEYPU P.O., THYKATTUSSERI,  
ALAPPUZHA DISTRICT, PIN - 688524.
4. ASHRAF,  
MURUKKUTHARA HOUSE,  
ULAVEYPU P.O., THYKATTUSSERI,  
ALAPPUZHA DISTRICT, PIN - 688524.

5. K.A. KUNJAPPAN,  
S/O. AYYAPPAN,  
KOPPAYI KIZHAKKE CHIRAYILAYA AJI NIVAS,  
ULAVEYPU P.O., THYKATTUSSERI VILLAGE,  
CHERTHALA TALUK,  
ALAPPUZHA DISTRICT, PIN - 688524.

R1-2 BY SMT. B.VINITHA GOVERNMENT PLEADER  
R3-5 BY

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON  
08.05.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**GOPINATH.P, J**

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**WP(C) NO. 9767 OF 2020**

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**DATED THIS THE 8<sup>th</sup> DAY OF May, 2020**

**ORDER**

Government Pleader takes notice for respondents 1 and 2. Notice by speed post to respondents 3 to 5. Petitioner shall also endeavor to serve notice on respondents 3 to 5 through email/watsapp message. The 2nd respondent shall ensure that law and order is maintained and the petitioner is not prevented from operating his fish farm by respondents 3 to 5 or by any person acting at their behest.

Post after two weeks.

Nsd

**GOPINATH.P  
JUDGE**

APPENDIX

PETITIONER'S EXHIBITS:-

EXHIBIT P1:- TRUE COPY OF RENEWED AGREEMENT DATED 30.1.2019 EXECUTED BETWEEN THE PETITIONER AND KOPPAYILCHAL MICHABHOOMI CHERUKIDA KARSHAKA SEVA SAMITHI.

EXHIBIT P2:- TRUE COPY OF RENT RECEIPT DATED 1.1.2020 FOR THE CURRENT YEAR.

EXHIBIT P3:- TRUE COPY OF ORDER DATED 2.3.2020 IN I.A. NO. 1/2020 IN O.S. NO. 128/2020 PASSED BY MUNSIFF'S COURT, CHERTHALA.

EXHIBIT P4:- TRUE COPY OF ORDER DATED 8.4.2020 IN O.P. (C) TMP. NO. 1/2020 PASSED BY THIS HON'BLE COURT.

EXHIBIT P4(A):- TRUE COPY OF ORDER DATED 28.4.2020 IN O.P. (C) NO. 848/2020 PASSED BY THIS HON'BLE COURT.

EXHIBIT P5:- TRUE COPY OF COMPLAINT SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT.

EXHIBIT P5(A):- TRUE COPY OF RECEIPT NO. 256/P1/ PKC 2020 DATED 29.4.2020 ISSUED FROM THE OFFICE OF THE 2ND RESPONDENT.